

THE GAUHATI HIGH COURT AT GUWAHATI
(THE HIGH COURT OF ASSAM, NAGALAND, MIZORAM & ARUNACHAL PRADESH)

CIRCULAR
HC.VII-108/2018/5625/A dated 24.09.2018

The Hon'ble Gauhati High Court has been pleased to direct the District and Sessions Judges of Assam, Nagaland, Mizoram and Arunachal Pradesh to carry out Court Inspection in terms of the guidelines laid down in Rule 884 of the Gauhati High Court Civil Rules and Orders and submit inspection notes to the High Court before 30th November, 2018.

By Order,

Sd/-

M.K. Kalita

REGISTRAR (VIGILANCE)

Memo HC.VII-108/2018/5626-5632/A dated 24.09.2018

Copy to:

1. The Registrar General/ Registrar (Judicial)/ Registrar (Admn.)/ Registrar (Estt.), Gauhati High Court, Guwahati.
2. The Registrar –cum- Principal Secretary to Hon'ble the Chief Justice (Acting), Gauhati High Court, Guwahati.
3. The District and Sessions Judge, Kamrup (Metro), Guwahati/ Kamrup, Amingaon/ Nalbari/ Barpeta/ Bongaigaon/ Dhubri/ Kokrajhar/ Goalpara/ Darrang, Mangaldoi/ Udalguri/ Sonitpur, Tezpur/ Lakhimpur, North Lakhimpur/ Dhemaji/ Dibrugarh/ Tinsukia/ Jorhat/ Sivasagar/ Golaghat/ Nagaon/ Morigaon/ Cachar, Silchar/ Karimganj/ Hailakandi/ Chirang/ Karbi Anglong/ Dima Hasao/ Baksa.
4. The Registrar, Gauhati High Court, Kohima Bench, Kohima/ Aizawl Bench, Aizawl/ Itanagar Bench, Naharlagun. (He/ She is requested to circulate this Circular among all the District and Sessions Judges of the concerned State.)
5. The Systems Analyst, Gauhati High Court, Guwahati, for uploading this Circular in the High Court website.
6. The P.S. to Hon'ble Mr./Mrs. Justice _____, Gauhati High Court, Guwahati.
7. The C.A. to the Registrar (Vigilance), Gauhati High Court, Guwahati.

REGISTRAR (VIGILANCE)

24/9/18

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